

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATNA

ORDER No.- 18/ 2022

In supersession of all earlier Order issued with regard to the functioning of Court of Patna Judgeship, it is hereby ordered that all the Courts of Patna Judgeship shall run in physical mode from Monday to Friday in each week. Further, all the Courts of Patna Judgeship shall run in Virtual mode on Saturday.

This Order shall come in force with immediate effect i.e. from 14.02.2022 onwards.

Aforesaid Order shall cease to come in force on receipt of any otherwise direction of the Hon'ble Court.

Communicate to all concerned.

Sunil Dutta Mishra

District & Sessions Judge, Patna
12.02.2022

Memo No. 1798-1845 /Admn.

Dated, Patna the 12th February, 2022

Copy forwarded to all the Judge-in-charge of Patna Judgeship for communication to all the Courts of respective station / all the Nodal Officer / Judge-in-charge (Nazarat) of the Judgeship of Patna / the Government Pleader, Patna / The Public Prosecutor, Patna / The District Prosecution Officer, Patna / the Secretary, Bar Association, Patna Sadar / Patna City / Danapur / Barh / Masaurhi / Paliganj / The System Officer, Patna / The System Assistants, Patna Sadar / Patna City / Danapur / Barh / Masaurhi / Paliganj / all the concerned for information and needful.

The System Officer, Patna is directed to publish this order on the website of the Civil Courts, Patna for information of all concerned..

Sunil Dutta Mishra

District & Sessions Judge, Patna
12.02.2022